CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

MA No.1938/2016 in OA No.513/2015 MA No.517/2015

this the 3rd day of June, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Gyanendra Kumar Singh Aged about 32 years (Assistant Professor) S/o Shri Raj Bahadur Singh R/o GD-74 A/1, Second Floor Pul Pahladpur New Delhi – 110 044.

.... Applicant

(By Advocate: None)

VERSUS

- Govt. of NCT of Delhi through Chief Secretary Delhi Secretariat I.P.Extension, Delhi.
- Secretary
 Higher Education
 Govt. of NCT of Delhi
 New Delhi.
- Principal
 GB Pant Engineering College
 Okhla Industrial Estate, Phase-III
 New Delhi 110 020.
- Union Public Service Commission Dholpur House Shahjahan Road New Delhi – 110 003.

.... Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

MA No.1938/2016 filed by the applicant in person seeking to withdraw the OA No.513/2015, is allowed. Accordingly, the OA No.513/2015 is dismissed as withdrawn.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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